

ITEM NO.103

COURT NO.2

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 338/2015

TEESTA ATUL SETALVAD

Appellant(s)

VERSUS

THE STATE OF GUJARAT

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGES ][ FOR DIRECTIONS] )

WITH

SLP(Crl) No. 2318/2019 (II-B)

IA No. 39818/2019 - EXEMPTION FROM FILING O.T.)

SLP(Crl) No. 1929/2019 (II-B)

IA No. 33777/2019 - EXEMPTION FROM FILING O.T.)

SLP(Crl) No. 10309/2015 (II-A)

IA No. 20801/2015 - EXEMPTION FROM FILING CERTIFIED COPY

IA No. 20800/2015 - PERMISSION TO FILE ANNEXURES)

Date : 25-01-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Appellant(s)/  
Respondent(s)

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Ms. Devyani Bhatt, Adv.

Respondent(s)

Mrs. Sairica Raju, Adv.

Mr. Mayank Pandey, Adv.

Mr. Kanu Agarwal, Adv.

Mr. Annam Venkatesh, Adv.

Mr. Rajat Nair, Adv.

Mr. Arvind Kumar Sharma, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr. Rahul Chitnis, Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Bharat Bagla, Adv.  
Ms. Kirti Dadeech, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Learned Solicitor General is stated to be  
on his legs in a Constitution Bench matter.

List on 22.03.2023.

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)